

LOK SABHA DEBATES

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LOK SABHA

Wednesday, December 18, 1985
Agrahayana 27, 1907 (Saka)

The Lok Sabha met at
Eleven of the Clock.

[MR. SPEAKER *in the Chair*]

[*Translation*]

MR. SPEAKER : Here comes Professor Saheb :

[*English*]

SHRI S. JAIPAL REDDY : He has brought three more to the House to add to his own group.

[*Translation*]

SHRI BALKAVI BAIRAGI : Professor Saheb has come with Prof. K. K. Tewary.

MR. SPEAKER : It seems they have come with an understanding.

[*English*]

PROF. MADHU DANDAVATE : Tewaryji has come with a new charge.

MEMBER SWORN

SHRI ARJUN SINGH (South Delhi)

[*English*]

SHRI S. JAIPAL REDDY : He must be sworn as a Minister afresh !

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PROF. MADHU DANDAVATE : He has the honour of having taken many pledges, Sir !

ORAL ANSWERS TO QUESTIONS

[*English*]

Special allowance for personnel
working in submarines

*429. SHRI E. AYYAPU REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether any special allowance is paid to the personnel working in submarines; and

(b) if so, whether there is any proposal to increase the special allowance ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) Naval Officers and Sailors of the Submarine Branch are paid :

(i) a higher pay to the extent of approximately 10 per cent more than the General Branch upto the rank of Commander; and

(ii) submarine pay ranging from Rs. 250 to Rs. 550 per month.

However, Artificers Class V to I of the Navy inducted into Submarine Branch are given Submarine pay and a special allowance of Rs. 50/- p.m. only in lieu of higher pay.

(b) The entire pay structure of Government Servants including the armed forces is now being gone into by the Fourth Pay Commission.

SHRI. E. AYYAPU REDDY : The living conditions of the personnel in the

submarines are extremely difficult and hard. In a very small living space, the largest number of people have to live. That is the only place where the largest number of people have to live in the smallest living space. In view of the difficulties these personnel face, will the Government think of increasing their pay by about twenty per cent? In other countries also the persons working in the submarines get 20 per cent more. So, I would like to know if the Government will think of increasing their pay by about twenty per cent on account of the special hardships these persons have to face.

PROF. N. G. RANGA : Twenty per cent increase is too small.

SHRI E. AYYAPU REDDY : But the Hon. Minister has stated fifty rupees.

SHRI ARUN SINGH : The Hon. Member's suggestion has been noted. The subject is before the Fourth Pay Commission. The Navy's suggestion is also before the Pay Commission.

SHRI E. AYYAPU REDDY : In view of the fact that they have to defend a long coastal line and in view of the fact that the Indian Ocean has become menacingly harmful to the interests of India, and in view of the fact that there are number of international submarines working in the Indian Ocean, will the Government think of increasing the number of submarines along the coastline and also in the Indian Ocean?

SHRI ARUN SINGH : This matter is under the consideration of the Government. The submarine fleet of the Indian Navy is expanding. Proposals to built submarines in India are under way. The Navy is conscious of its responsibility, both in regard to our coastline and in the Indian Ocean.

[Translation]

SHRI MOHD. AYUB KHAN : Mr. Speaker, Sir, As the Hon. Minister has said about Indian Navy, Armed Corps is always in the vanguard for the defence of the country, but it still continues to be in Group 'D'. Therefore, I want to know

whether the Hon. Minister is considering to bring the Armed Corps in Group 'A' or not?

[English]

SHRI ARUN SINGH : This question has nothing to do with submarines!

MR. SPEAKER : It is wild shot!

Inadequacy of hostel facilities for
SC/ST students in tribal sub-plan
areas

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*430. DR. KRUPASINDHU BHOI :
SHRIMATI JAYANTI PATNAIK :

Will the Minister of WELFARE be pleased to state :

(a) whether hostel facilities available for Scheduled Castes and Scheduled Tribes students particularly in the tribal sub-plan areas are very inadequate in many States;

(b) if so, whether Government propose to construct more low cost hostels in the tribal sub-plan areas; and

(c) target set for this purpose in Seventh plan?

THE MINISTER OF STATE OF THE
MINISTRY OF WELFARE (DR.
RAJENDRA KUMARI BAJPAI) : (a) The Government is aware that adequacy of hostel facilities for Scheduled Castes and Scheduled Tribes students in Tribal sub-plan areas needs attention.

(b) and (c). There is no Central scheme for construction of low cost hostels for Scheduled Castes and Scheduled Tribes. State Governments can, however, take up such a scheme under the State sector.

[English]

DR. KRUPASINDHU BHOI : This Department has been created to look after the welfare of the Scheduled Castes and the scheduled tribes people. Instead of giving a straight reply "No" to my question the Hon. Minister has given an elaborate